

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.05.2022 (TUESDAY)

COURT –III (VIRTUAL MODE)

Bench shall Assemble after the Oath ceremony of Hon’ble Judicial Member & Technical Member

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) with Hon’ble Dr. Alok Srivastava, Member (Technical) & Hon’ble Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1403 of 2019	Asstt. Commissioner of Income Tax Vs. Sunstar Overseas Ltd. & Ors.	Lakshmi Gurung	

For Admission (Fresh Cases)

2.	Comp. App. (AT) No. 74 of 2022	Lico Foods Products Pvt. Ltd. & Anr. Vs. The Registrar of Companies New Delhi & Haryana & Anr.	Alok Kr. Palai	
3.	Comp. App. (AT) No. 75 of 2022	Himalayan Organic Food Specialties Pvt. Ltd. & Anr. Vs. Registrar of Companies, Delhi & Haryana	Manoj K. garg	
4.	Comp. App. (AT) No. 77 of 2022	The Hamlin Trust & Ors. Vs. LSF10 Rose Investments S.a r.l. & Ors.	Daizy Chawla	

For Admission (After Notice)

5.	Comp. App. (AT) No. 126 of 2021	Madhu Bhaskar & Ors. Vs. Ishwar Industries Ltd. & Ors.	Gaurav Sharma Rahul Ahuja	Rahul Ahuja Sarwar Raza Madhu Bhaskar-R1 to R3
6.	Comp. App. (AT) No. 66 of 2022 & I.A. No. 1222 of 2022	Pradeep Kumar Aggarwal Vs. Spark Engineering Pvt. Ltd. & Ors.	Vijay Nair	Anju Jain Hitesh Sachar

For Hearing

7.	Comp. App. (AT) (Ins) No. 501 of 2021	Somesh Choudhary Suspended Director at Global Fragrances Pvt. Ltd. Vs. Knight Riders Sports Pvt. Ltd.	Aditya Sharma	Vishal Gehrana-R1 Ruby Singh Ahuja Navandeep Singh-R2 Sohan Kinkhabwak
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For Directions - to Settle Date

8.	I.A. No. 3051 of 2019 in Comp. App. (AT) No. 267 & 278 to 308 of 2018	Adarsh Buildestate Ltd & Ors Vs. Union of India With	Mahesh Agarwal	Ashim Sood-SFIO
9.	Contempt Case (AT) No. 18 of 2021 in Comp. App. (AT) No. 267 & 278 to 308 of 2018	Shyam Murari Nigam Vs. Adarsh Buildestate Ltd. & Ors.	Dr. M.K. Pandey	Zoheb Hossain-ED
10.	Comp. App. (AT) (Ins) No. 1391 of 2019	Nayan N Raheja Vs. Catalyst Trusteeship Ltd. & Anr.	Raghuveer Kapur Manmeet Kaur	K Datta-R1 Arveena Sharma-R2
11.	Comp. App. (AT) (Ins) No. 12 of 2020	IFGL Refractories Ltd. Vs. Agrawal Structure Mills (P) Ltd.	Pradhuman Gohil	Kumarjit Banerjee Gaurav Gupta Pradeep Verma
12.	Comp. App. (AT) (Ins) No. 127-128 of 2020	Nityank Infrapower & Multiventures Pvt. Ltd. Vs. Rakesh Rathi & Ors.	Wadia Ghandy	Kritika Nagpal-R1 Yashvardhan Bhavya Bhatia
13.	Comp. App. (AT) (Ins) No. 841 of 2021	The National Small Industries Corporation Ltd. (NSIC), Delhi Through Shri R K Tyagi Vs. Rekha Sharma Resolution Professional of Shri Ganesh Equipment's Pvt. Ltd. & Anr.	Swetab Kumar	Nalin Kaushik-R1 Sunil Kr. Jha-R2 Iswar Mohapatra
14.	Comp. App. (AT) No. 322 of 2019	Parvinder Singh Sawhney Vs. Sawhney Export House Pvt. Ltd. & Ors.	Sonam Anand	Rajan Sabharwal Parth Bhatia
15.	Comp. App. (AT) No. 120 of 2020	S. Subramanian Vs. The Registrar of Companies, Chennai	Rohit Sharma	P.S. Singh
16.	Comp. App. (AT) No. 77 of 2021	Ram Avtar Khandelwal Vs. Kamal Kunj Developers Pvt. Ltd. & Ors.	Naresh Kumar Sejvani	Rajesh Srivastava Nivedita R. Sarda- R2,4 & 9
17.	Comp. App. (AT) No. 146 of 2021	Davender Handa & Anr. Vs. Union of India Through Ministry of Corporate Affairs, New Delhi & Anr.	Himanshu Harbola	Nidhi Raman Zubin Singh-R1 & R2

18.	Comp. App. (AT) No. 21 of 2022	Tushar kanti Roy & Ors. Vs. Mrs. Shuili Roy & Ors.	Atul Krishna	Indranil Ghosh Palzer Moktan-R1- R3, R7 & R8
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In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

19.	I.A No. 1987 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors. With	Manoj Kumar	Manish K. Gupta-IRP Sumesh Dhawan Kunal Sabharwal Abhishek Srivastava-CS Ankur Singhal
20.	Contempt Case (AT) No. 28 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Pooja Mining & Marbles Pvt. Ltd. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors. With	Gautam Singh	Manish Kumar Gupta-IRP Sumesh Dhawan Gaurav Verma Abhishek Srivastava- R5
21.	Contempt Case (AT) No. 02 of 2021 in Comp. App. (AT) (Ins) No. 926 of 2019	Brilltech Engineers Pvt. Ltd. Vs. Manish Kumar Gupta, IRP With	Ankur Singhal	Karan Rajpurohi Abhijeet Sinha Vijay Nair Aditya Shukla
22.	Contempt Case (AT) No. 24-25 of 2021 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77 Vs. Manish Kumar Gupta, IRP & Ors.	Manoj Kumar	Abhijeet Sinha Karan Singh Vijay Nair

For Hearing

23.	Comp. App. (AT) (Ins) No. 1185 of 2019 (PH)	Edelweiss Asset Reconstruction Company Ltd. Vs. Golden Glow Estates Pvt. Ltd & Anr.	Aditya Vashisth	Shivambika Sinha- R1 Shashank Agarwal- R2
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By order of Hon'ble Chairperson
-sd/-
Registrar